

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**NEW DELHI**

**COMPANY APPEAL(AT)(INSOLVENCY) NO.712 OF 2019**

**IN THE MATTER OF:**

Bhagwan Singh Rawat

Appellant

Vs

State Bank of India & Ors

Respondents

Ms Garima Jain, Advocate for the Appellant.

Ms Honey Satpal, Advocate for RP.

Ms Meera Murali, Advocate for R1.

**ORDER**

**19.02.2020-** Learned counsel for the appellant prays for short adjournment. Prayer allowed. Let the appeal be fixed for hearing on **2<sup>nd</sup> March, 2020 on top of the list.**

**(Justice Jarat Kumar Jain)**  
**Member (Judicial)**

**(Mr. Balvinder Singh)**  
**Member (Technical)**

**(Dr. Ashok Kumar Mishra)**  
**Member (Technical)**

**bm/kam**